

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.3 - IA/572(AHM)2024  
in  
**C.P. (IB)/83(AHM)2024**

**Proceedings under Section 94 IBC**

**IN THE MATTER OF:**

Vandan Janakbhai Patel  
V/s  
HDFC Bank Limited

.....Applicant

.....Respondent

**Order delivered on: 16/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Nilesh Udernani, Adv.  
For the Respondent :

**ORDER**

**IA/572(AHM)2024**

Learned Counsel for the Resolution Professional is directed to serve copy of report upon Financial Creditor, respondent, Corporate Debtor and personal guarantor.

List for further consideration on 29.04.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**